

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 55 of 2014 &
I.A. No. 99 of 2014

Dated : 9th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Talwandi Saho Power Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.
... Respondent(s)

Counsel for the Appellant(s) : Mr. Sujit Ghosh
Mr. Vivek Sharma

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for PSPCL
Ms. Shikha Ohri
Ms. Ruth Elwin for PSERC

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **15.07.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson